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(c) The model by laws of Primary Agricultural Credit Societies prepared by the Reserve Bank and circulated to the State Governments for adoption include the principle of universal mem bership for all eligible persons residing in the area, including the Scheduled Castes and Scheduled Tribes, earmark ing for them a portion of credit and reservation of adequate number of their representatives in the Managing-Committees of societies. Some of the State Governments have alerady action by undertaking the neces tiated sary amendments to the Cooperative acts for implementing societies the regarding suggestions universal mem bership and adequate number of their representatives in the Managing Com mittees of the societies.

For the tribal areas separate sub-plans have been adopted. The base •level cooperative credit structure is also being reorganised by creating large-sized multipurpose cooperative societies (LAMPS) at the 'Hat' level or at Block level, with the object of providing integrated credit, services and supplies in the tribal areas. The Reserve Bank has given loans to the State Governments amounting to Rs. 324.13 lakhs during the year 1976-77 to enable them to contribute to the share capital of as many as 748 LAMPS.

Land allotted to landless peasants

*478. SHRI S. W. DHABE:

SHRI VINAY KUMAR RAM-LAL PARASHAR:

SHRI SANTOSH KUMAR SAHU:

SHRI KRISHNA NAND JOSHI:

SHRIMATI KUMUDBEN MANISHANKER JOSHI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the area of land allotted to landless peasants including Harijans during the period from the 1st April to 30th October, 1977"

to Questions

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): According to information received from State Governments, an area of 1,53,781 acre? has been distributed among landless peasants including Harijans since April 1, 1977.

Allotment of land to educational, social and religious institution

*479. SHRIMATI AMBIKA SONI:

SHRIMATI MARGARET ALVA:

DR. RAJAT KUMAR CHAK-RABARTI:

SHRI NABIN CHANDRA BURAGOHAIN:

SHRI NRIPATI RANJAN CHOUDHURY:

Will the Minister of WORKS ANB HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) the names and addresses of the educational, social and religious institutions, to which land has been allotted by Government at the Upper Ridge Road, New Delhi and the area of the land allotted to each institution:
- (b) the criteria followed for the allotment of land to these institutions; and
- (c) the names of institutions whose applications for allotment of land are pending with Government at present and by when these applications are likely to be disposed of?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAK. BAKHT): (a) No educational, social and religious institution has been allotted land on the Upper Ridge Boat). New Delhi, but one side of the lawi

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- (b) The allotment to the Patel Education Society was made as a part of the Pusa Road Educational Complex.
- (c) No application from any educational, social and religious institutions for allotment of land at Upper Ridge Road, New Delhi is pending with the Government. However, Mahant Baba Halak Dass Siddha Hanuman Temple Trust who are in unauthorised occupation of land on Upper Ridge Road airea, have asked for regularisation of their occupation. This will be considered on receipt of the report of the Committee set up by Government, to examine the cases of unauthorised occupation of Government land by religious organisations.

Loan to Navketan Society by HUDCO

- 480. SHRI RISHI KUMAR MISH-RA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) whether it is a fact that the Housing and Urban Development Corporation has advanced a loan to the Navketan Cooperative Group Housing Society for the construction of flats in South Delhi;
- (b) if so, what is the amount of 'he loan advanced and the number of fiats proposed to be built;
- (c) what was the cost per sq. ft. taken into consideration by HUDCO at the time of sanctioning the loan to the Society;
- (d) what is the cost per sq. it. which the Navketan Society is charging from its members; and
- (e) whether the said Society has taken the approval of HUDCO before realising enhanced cost from the members?

THE MINISTER OF WORKS AND HOUSING AND **SUPPLY** AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

to Questions

- (b) The total loan amount sanctioned by HUDCO is Rs. 106 lakhs and the number of flats to be built under that loan is 200. (60 type 'A' and 140 type 'B' of 139.4 sqm. and 102.3 sqm. area respectively).
- (c) The cost taken into consideration at the time of sanctioning the loan to the Society was Rs. 631.28 sqm and Rs. 645.16 sqm. for type 'A' and 'B' respectively, This cost per sqm. does not include the cost of land administrative/supervision charges and interest on investment during the construction period.
- (d) The cost works out to Rs. 714.23 per sqm. and Rs. 747.33 per sqm. for type 'A' and 'B' respectively to be charged by the Society from its members.
- inclusive cost of the flats (e) All sanctioned by HUDCO to the Society works out to Rs. 99,563/- for type 'A' flats and Rs. 76,452/- for category 'B' flats. This cost is to be charged by the Society from its members. It is known whether the Society is realising higher cost from its members than these amounts

Bungalows occupied by Central Ministers

892. SHRI IBRAHIM KALANIYA: SHRI GULABRAO PATIL: SHRI VITHAL GADGIL: DR. LOKESH CHANDRA;

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the total area of the plot and the built up area of the bungalow at present occupied by each Union Minister;